

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4745
TO BE ANSWERED ON 20TH MARCH, 2026**

COMPLEX SURGERIES BY DENTAL PRACTITIONERS

4745. MR. PATHAN YUSUF:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the cases of complex procedures like craniofacial surgery, major reconstructive surgery and hair transplant surgery being performed by dental practitioners; (b) if so, the details thereof including the number of such instances reported till date during the last five years;
- (c) whether dental surgeons are permitted under existing laws and regulations to perform such complex craniofacial surgeries and if so, the details thereof;
- (d) the number of cases of complications and deaths arising from such procedures performed by dental practitioners during the last five years, State-wise; and
- (e) the details of action taken by the Government against dental practitioners performing such allegedly unauthorized procedures?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e) The Dental Council of India (DCI), a statutory body constituted under the Dentists Act, 1948, is empowered to regulate dental education, qualifications, and scope of dental specialties in India.

DCI has notified Master of Dental Surgery (MDS) Regulations, 2007 & 2017 to define the curriculum and training scope of Oral & Maxillofacial Surgery. Oral & Maxillofacial Surgery is a recognized surgical specialty of dentistry dealing with diseases, injuries and defects of the Oral and Maxillofacial region. However, the matter of scope of practice of the Oral & Maxillofacial Surgeons is under challenge in WP no. 36164 and 12044 of 2024 in the Hon'ble High Court of Madras.
